

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 15th day of *October, 2019*.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Original Application Number. 330/00340/2017.

Somesh Kumar Singh and others

.....Applicants.

VE R S U S

Union of India and Another.

.....Respondents

Advocate for the applicants :Shri D.D. Dubey (absent)
Advocate for the Respondents : Shri Rajeshwar Singh

O R D E R

List revised. None is present for the applicants. Shri Rajeshwar Singh, learned counsel for the respondents is present.

2. On the previous listed dates i.e. 08.07.2019, 21.05.2019 and 03.04.2019 etc., neither the applicants nor their counsel was present. Today also no one is present to press this OA even in the revised call. Thus, it appears that the applicants have lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...